

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

ORDER NO. 30

Dated Guwahati, the 30th July, 2014.

Hon'ble the Chief Justice has been pleased to dissolve the Committee to consider the matters relating to transfer of employees of the subordinate Judiciary, notified vide Order No. 26 dated 15.07.2014, with immediate effect. Henceforth, all such matters are to be placed before Hon'ble the Chief Justice for Order with the recommendation of concerned Portfolio Judge.

By Order,

Sd/- M.K. Bhattacharjee
REGISTRAR GENERAL

Memo No.HC. III -23/ 2013/ 1450-1411 / G dated Guwahati, the 30th July, 2014
Copy to :-

1. The Registrar (_____), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima/Aizawl Bench, Aizawl.
3. District & Sessions Judge, _____, Assam.
4. The Registrar -cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Joint Registrar (_____), Gauhati High Court, Guwahati.
6. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun, Arunachal Pradesh.
7. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
8. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
9. The Pvt. Secretary to Hon'ble Mr./ Mrs.(Dr.) Justice _____, Gauhati High Court, Guwahati
10. The System Analyst, Gauhati High Court, Guwahati. He is to upload this Order in the website of Gauhati High Court.
11. The Admn. Officer (J) (_____), Gauhati High Court, Guwahati.
12. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

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REGISTRAR GENERAL

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